## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 4495 TO BE ANSWERED ON MARCH 27, 2025

## URBAN PLANNING AND INFRASTRUCTURE DEVELOPMENT IN TAMIL NADU

### NO. 4495. MS. S JOTHIMANI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the key urban planning initiatives taken/being taken by the Government in Tamil Nadu, including Karur Parliamentary Constituency under schemes like AMRUT, Smart Cities Mission (SCM) and other urban development programmes;
- (b) the total funds allocated, released and utilized for urban infrastructure projects in Tamil Nadu and Karur Parliamentary Constituency under the said schemes since 2019;
- (c) whether the Government has identified any challenges in urban planning and development in Tamil Nadu, particularly in tier-2 and tier-3 cities like Karur and if so, the steps taken to address the same;
- (d) whether there are any pending urban development projects in Karur due to delays in funding, approvals or other factors and if so, the measures taken/being taken to expedite them; and
- (e) whether the Government has any plans to improve sustainable urban planning, public transport, waste management and smart infrastructure in Tamil Nadu including Karur and if so, the details thereof?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e): As per the provisions of Article 243W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the State/ Union Territories (UTs) in their urban development agenda through its flagship Missions/ Programmes viz. Atal Mission for Reiuvenation and Urban Transformation (AMRUT) & AMRUT 2.0, Swachh Bharat Mission-Urban (SBM-U) & SBM-U 2.0, Smart Cities Mission (SCM), Pradhan Mantri Awas Yojana-Urban (PMAY-U) & PMAY-U 2.0, Urban Transport (UT), etc. These missions/ schemes/ projects are implemented by the States/UTs in accordance with the mission guidelines to improve the ease of living in cities and towns covered under these missions. Central assistance is sanctioned to State Governments/UTs and not to the cities.

AMRUT & AMRUT 2.0:

AMRUT was launched on 25 June 2015 in selected 500 cities (485 cities including 15 merged cities) and towns across the country. The Mission focuses on development of basic infrastructure, in the selected cities and towns, in the sectors of water supply; sewerage and septage management; storm water drainage; green spaces and parks; and non-motorized urban transport. An amount of ₹13,339 crore has been sanctioned for these projects in Tamil Nadu, which includes central assistance of ₹4,756.68 crore.

Under AMRUT, 48 projects have been taken up in the Karur Parliamentary constituency and an amount of ₹738.58 crore has been sanctioned for these projects. Out of these projects, 46 projects worth ₹25.51 crore have been completed.

Under AMRUT 2.0, a total of 1,270 projects of ₹14,687.83 crore have been approved in Tamil Nadu and 136 projects of ₹1,306.12 crore have been approved in Karur Parliamentary constituency.

Under AMRUT, against Central share of ₹4,756.38 crore for projects in Tamil Nadu, ₹4,626.24 crore have been released. While under AMRUT 2.0, against Central share of ₹4,942 crore, ₹1,614.92 crore have been released to Tamil Nadu.

SCM:

In Tamil Nadu, there are 11 Smart Cities. In these cities, an amount of Rs.5,390 crore has been released out of which Rs.5339 crore has been utilized. Karur Parliamentary constituency is not covered under SCM.

## SBM-U:

Government of India launched the SBM-U on October 2, 2014 with the objective of making all cities Open Defecation Free (ODF) and for 100% scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of all States/UTs. To carry forward the progress made, SBM-U 2.0 has been launched on October 1, 2021 with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste including safe disposal in scientific landfills.

Funds are released by Government of India to the States/UTs on the basis of demand made by States/UTs in the form of complete proposals duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt. Therefore, details of financial assistance provided to Karur Parliamentary Constituency under SBM-U is not maintained in MoHUA. Details of funds allocated and released to Tamil Nadu is as below:

Funds allocated		Fund released since 2010
SBM-U (2014-2021)	SBM-U 2.0 (2021-2026)	Fund released since 2019 till 21.03.2025
1200.50	821.40	1109.40

## PMAY-U:

Details of Central assistance sanctioned, released and utilized in Tamil Nadu and Karur Parliament Constituency since 2019 is as under:

			(₹ in Crores)
Sr. No.	Particulars	Tamil Nadu	Karur Parliament Constituency
1	Sanctioned	5,411.29	67.05
2	Released	6,968.23	98.27
3	Utilised	6,586.62	131.14

<u> Urban Transport (UT):</u>

Central Government has approved Chennai Metro Phase-II project as 50:50 Joint Venture project at the cost of ₹63,246.4 crore in October 2024. As per sanction order dated 18.10.2024, total contribution from Government of India for Chennai Metro Rail Phase-II project is ₹ 7,424.9 Cr towards Equity and Subordinate Debt. In addition, Central Government is also providing Pass Through Assistance (PTA) against the external loan as per sanction order. Central Government has released ₹5,004.59 crore for Chennai Metro Phase-II project up to February 2025.

\* \* \* \* \*